

(e) steps taken by Government to improve the drawbacks of the Super Bazar?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (e). In the initial period of six years of its operation from 1966, the Super Bazar, Delhi, had suffered losses. Since 1972-73, the Super Bazar has been working on profit. The profit for the last five years is as under:—

Cooperative Year	(Rs. in lakhs)
1977-78	2'02 (Audited)
1978-79	2'32 (Audited)
1979-80	16'56 (Provisional)
1980-81	17'19 (Subject to audit)
1981-82	25'36 (Subject to audit)
Total	63'45

The management of the Super Bazar, had taken several steps to improve its working and profitability. These include increase in sales turnover, economy in overheads, better inventory management etc. The working of the Super Bazar is also being reviewed in the Ministry, from time to time.

Evaluation of work done by Rural Development Institutions

3543. SHRI NARSING RAO
SURYAWANSHI:
SHRI CHINTAMANJ JENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether in pursuance of accelerated implementation of the 20 Points

Programme, Government propose to evaluate the work being done by Rural Development Institutions in this country; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA): (a) and (b). Yes, Sir. It has been decided to evaluate the Integrated Rural Development Programme and the National Rural Employment Programme which are implemented through the District Rural Development Agencies. The Programme Evaluation Organisation of the Planning Commission has taken up these evaluation studies.

State-wise allocation made for fisheries in Sixth Five Year Plan

3544. SHRI RASA BEHARI BEHERA: Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount allocated for fisheries in the Sixth Five Year Plan period for different States, State-wise;

(b) the details of progress achieved so far in this regard, State-wise and year-wise;

(c) the Centrally sponsored schemes for Orissa State and how much amount has been sanctioned for 1982-83 and 1983-84; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). Statement-I is attached.

(c) and (d). Information is given in attached statement-II.